

**Records of Estate Office**

3705. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether some records of Estate Office have been destroyed;

(b) if so, the details thereof ;

(c) whether the additional copies of such records are available; and

(d) if not, the steps taken to preserve the records in future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM): (a) to (c). Some records relating to assesment and recovery of licence fee were recently torn or damaged due to monkey menace but these could be reconstructed with the help fo other documents available.

(d) Action to repair the windows wherever necessary and to provide wire netting in some of the rooms has been taken. In addition instruction have been given to the staff to close windows and to ensure locking the doors leaving the office.

[*Translation*]

**Alleged Corruption Chargee against Officers of BHEL**

3706. SHRI RAJENDRA AGNIHOTRI: Will the PRIME MINISTER be pleased to state:

(a) whether some cases of alleged corruption involving many senior officers of BHEL are pending with the Union Government:

(b) if so, the details thereof:

(c) the number of cases disposed of during 1990-91 and the number of officers penalised; and

(d) the time by which the Government propose to dispose of the remaining cases?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (d). There is only ouecase of a senior officer of the rank of Additional General Manager and above which is under investigation since August, 1990. The case is expected to be disposed of in 6 months.

**New P. D. S.**

3707. SHRI RASA SINGH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) the criteria for indetifying the blocks wherein new Public Distribution System has been implemented and the State-wise number thereof;

(b) in what way this new system is different from the old public distribution system;

(c) the State-wise number of the blocks in the country- whe the new distribution system has been implemented;

(d) the reasons for non-availability fo foodstuffs and other items to be provided under the distribution system; and

(e) the outcome of the discussion held in the convention of food Ministers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). The Central Government has Identified, in consultation with State Government and UT Administrations, Blocks covered by area specific programmes such as Desert Development Programme (DDP).